POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF

NIVEDITA MERCANTILE AND FINANCING LIMITED

Registered Office: Imambada Road, Nagpur-440 018, Maharashtra. Tel: 0712-2720071-80; Fax: 0712-2728050

The details subsequent to the completion of the Offer made vide Public Announcement (PA) dated April 27, 2009 (Monday), Corrigendum to PA dated July 28, 2009 (Tuesday) pursuant to and in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the 'Regulations') issued by **Intensive Fiscal Services Private Limited** (the 'Manager to the Offer') on behalf of **Eskay Infrastructure Development Private Limited** (the 'Acquirer') to acquire 1,22,500 fully paid-up equity shares of Rs. 10/- each, representing 50% of the total paid up equity share capital/ voting capital of **Nivedita Mercantile and Financing Limited** (the 'Target Company'), at a price of Rs. 64/- per share ('Offer Price') payable in cash are as under:

1. Name of the Target Company : **Nivedita Mercantile and Financing Limited**
2. Name and Address of the Acquirer : **Eskay Infrastructure Development Private Limited**
   505, Acme Plaza, Andheri-Kurla Road, Andheri (East),
   Mumbai-400059. Tel.: 022-22924676; Fax: 022-28315493
3. Name of Manager to the Offer : **Intensive Fiscal Services Private Limited**
4. Name of Registrar to the Offer : **Adroit Corporate Services Pvt. Ltd.**
5. Offer details
   a) Date of Opening of the Offer : **August 1, 2009 (Saturday)**
   b) Date of Closure of the Offer : **August 20, 2009 (Thursday)**
6. Details of the acquisition :

S. No.	Particulars	Proposed in the Offer Document		Actuals	
(i)	Offer Price	Rs. 64/-		Rs. 64/-	
(ii)	Shareholding of Acquirer (No & % of the voting capital) before PA & Share Purchase Agreement	Nil		Nil	
(iii)	Shares acquired under Share Purchase Agreement (No & % of the voting capital)	60,000 (24.49%)		60,000 (24.49%)	
(iv)	Shares acquired in the Open Offer (No & % of the voting capital)	1,22,500 (50.00%)		1,00,700 (41.10%)	
(v)	Size of the Open Offer (No. of shares multiplied by Offer Price per share)	Rs. 78,40,000/-		Rs. 64,44,800/-	
(vi)	Shares acquired after PA but before 7 working days prior to Closure Date, if any	Nil		Nil	
(vii)	Post Offer Shareholding of Acquirer (No & % of the voting capital) (ii+iii+iv+vi)	1,82,500 (74.49%)		1,60,700 (65.59%)	
(viii)	Pre & Post Offer Shareholding of Public (No & % of the voting capital)	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
		1,85,500 (75.51%)	62,500 (25.51%)	1,85,500 (75.51%)	84,300 (34.41%)

7. Status of Escrow Account, whether released or not : An amount of Rs. 64,46,000/- (Rupees Sixty Four Lakhs Forty Six Thousand only) was transferred to Special Account towards the payment of consideration to the shareholders whose shares were accepted under the Offer and the balance amount is refunded to the Acquirer.
8. Payment of Interest, if any, to the shareholders along with the details thereof : Nil
9. Status of Investor Complaints received, if any : Nil

This Public Announcement would also be available on SEBI's website at www.sebi.gov.in.

The Board of Directors of the Acquirer accepts full responsibility severally and jointly for the information contained in this Public Announcement and also for the fulfillment of its obligations of the Acquirer laid down in the Regulations.

Issued by Manager to the Offer on behalf of the Acquirer

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INTENSIVE FISCAL SERVICES PRIVATE LIMITED
Contact Person: Mr. Brijesh Parekh / Mr. Rishabh Jain
131, C-Wing, 13th Floor, C-Wing, Mittal Tower,
Nariman Point, Mumbai - 400 021.
Branches :- Ahmedabad, Calcutta, Chennai, Indore, Nagpur, Nasik.
Tel.: 022 -22870443/44/45; Fax no. 022 -22870446;
Email: rishabh@intensivefiscal.com

Place : Mumbai

Date : September 5, 2009